[RAJYA SABHA]

for Linguistic Minorities

[Shrimati Indira Gandhi] that of war and the suppression liberty and democracy.

MR. DEPUTY CHAIRMAN: We pass on to the next item.

MOTION RE. ELEVENTH REPORT OF THE COMMISSION FOR LIN-GUISTIC MINORITIES—Contd.

श्रा निरंजन वर्मा (मध्य प्रदेश): श्रीमन्, संविधान के अनुच्छेद 350 (ख) (2) के अन्तर्गत 1 जुलाई, 1968 से 30 जून, 1969 तक की 11वी रिपोर्ट सदन के सामने प्रस्तुत हुई है। उसमें कमिश्नर महोदय ने इस काल में जो कुछ भी भाषायी ग्रल्पसंख्यकों के बारे में निवेदन था उसे प्रस्तुत किया है। इस विषय में कुछ तथ्यों की तरफ श्रीमन, ग्रापका ध्यान ग्राकिषत करूंगा। पहली बात तो यह है कि वास्तव में इस देश की राष्ट्रभाषा सर्वसम्मति से सविधान के अनुसार यद्यपि हिन्दी घोषित की गई है और हमारा यह ख़याल है कि उत्तरोत्तर हिन्दी को हमारा प्रशासन ग्रागे लाने के लिए कोशिश करता रहेगा, किन्त खेद है कि हिन्दी की जितनी उन्नति होनी चाहिए थी उतनी नहीं हुई। जिन प्रांतों में हिन्दी लोग समझते हैं, बोलते हैं, लिखते हैं उन प्र तों में हमारी यह धारणा थी कि इस कमीशन के म्राधार पर हिन्दी को पढाने के लिए, हिन्दी में शिक्षा देने के लिए श्रीर हिन्दी में पुस्तके तैयार करने के लिए अधिक से अधिक कोशिश की जायगी । लेकिन दु:ख है कि वहां पर इस प्रकार की कोई कोशिश नही की गई है। वैसे तो श्रीमन, यह तय कि बहुत से प्रांतों में हिन्दी के प्रति ग्रश्नद्धा होते हए भी वहां पर हिन्दी का प्रचार दिन-त्र-दिन बढता चला जा रहा है। यहां तक कि तमिल नाडु प्रात में जहा पर कि हिन्दी के विषय में लोगों का ऐसा खयाल है कि बहत कठिनाइयां रास्ते मे उपस्थित की जा रही है, वहां पर भी हिन्दी के विद्याथियों की संख्या में उत्तरोत्तर,

हिन्दी बोलने वालों की संख्या में उत्तरोत्तर वृद्धि होती चली जा रही है। लेकिन तब भी सरकार की स्रोर से वहां पर इस प्रकार का कोई बड़ा कदम नही उठाया गया जिस के कारण वहां पर हिन्दी कुछ ग्रधिक विस्तृत रूप से पढाई जाती, शिक्षा का माध्यम बनती श्रीर वहां पर हिन्दी का श्रधिक विकास होता ।

जहां तक मध्य प्रदेश का सवाल है और राजस्थान का सवाल है, इस रिपोर्ट में एक विशेष बात देखने को मिली । कुर्छ दिन पहले हमारे कुछ मिल्रों ने लोक सभा में एक बिल प्रस्तुत किया था ग्रीर उसमें यह मांग की गई थी कि हिन्दी के साथ हिन्दी की जो दूसरी बहनें है उाको भी हिन्दी के बराबर दर्जा दे दिया जाय ग्रीर पश्चात कमीशन ने भी इस तरफ थोडा ध्यान दिया। किन्तु हमें खेद है कि हिन्दी की अत्य जो छोटी-छोटो बहनें है, जो स्वयं में कोई बोली नहीं हैं, ग्रपूर्ण हैं, ग्रीर उनको हिन्दी की उपभाषा मात्र कहा सकता है, उनको उभारने यत्न किया जा रहा है। उदाहरण के लिए माडिया भाषा है ग्रीर उसी तरह से मध्य प्रदेश में ग्रादिवासियों में हिन्दी की तरफ एक डाइलेक्ट है जिसे भील भाषा कहते हैं, उसे भी ग्रधिक उन्नति के साथ में जनता के सामने लाने का यत्न किया गया जब कि सब लोगों को यह मालुम है कि भील भाषा, माडियाभाषा, भौजपूरी शरसैनी भाषा. मागधी भाषा या राजस्थानी भाषा ये कोई स्वतंत्र भाषाएं नही ये सब हिन्दी की ही डाइलेक्ट है, रूप हैं। इसलिए अगर इनकी उन्नति की बात कही जायगी तो वह हिन्दी के विरोध मे ही जायगी. क्योंकि ये कोई भाषाएं नहीं है। इस प्रकार सविधान में वर्णित 14 भाषात्रों की जगह यहां पर कम से कम सौ, दो सौ भाषाए हो जायंगी। अंग्रेजों के जमाने में जब भाषाओं के बारे मे सर्वे हुआ था तो उस सर्वे मे एक अंग्रेज

लेखक के अनुसार एक ऐसा परिणाम निकला था कि हिन्दुस्तान एक ऐमा विचित्र देण है जहा पर हर दसवें मील पर भाषा बदलती है। श्रगर इस सिङ्गत को मान लिया जाय तो हिन्द्स्तान मे बहुत सी भाषाए हो सकती है स्रोर उन भाषास्रों के स्रनरूप मविधान मे बहत सी धाराएं बहानी पड़ेगी। किन्तु हम यह समझते है कि इस प्रकार की बहा न भाषाए न हो कर दूसरे देशों की भाति यहा पर भी एक राष्ट्रभाषा रखने का यत्न किया जाना चाहिए था। हमे इस बात को भी बतलाते हए बहुत दु:ख होता है कि यहां पर अभी तक श्रंग्रेजी भाषा को हिन्दी भाषा की अवेक्षा ऊचा दर्जा दिया गया है। इसे कोई विशेष वात नहीं समझी जाती । अग्रेजी शिक्षण द्वारा प्रत्येक व्यक्ति यह चाहता है कि उसका लडका भार-तीय सर्वि न की सेवाग्रो मे ग्रा जाय ग्रीर वह ग्रधिक में ग्रधिक उन्नति कर सके ग्रौर इसलिए वह ग्रयने बच्चों को श्रंग्रेजी पढाना श्रेयस्कर समझता है ग्रं।र इसलिए वह ग्रंग्रेजी मे संभाषण देना श्रेयस्कर समझता है। देश में अग्रेजी जानने वालों ग्रौर ग्रग्नेजी पढने वालों क बह ग्रंग वहन कम है फिर भी उन के लिए विशेष प्रकार की सुविधाए दी जा रही है जब कि हिन्दी के लिए, जिसके जानने वालों ग्रौर पहने वालों का स्रंश देश में बहत स्रधिक है, उनको बह स्विधाये नहीं दी जा रही है। ग्रौर ऐसी भाषायें जिनका कि स्रव यहा पर कोई विशेष स्थान नही रह गया है उनके लिए लाखों और करोडों रुपया देकर यह यत्न किया जाता है कि ग्रागे चल कर इन भाषात्रों के माध्यम से हिन्दी की प्रगति में कोई गतिरोध या कोई हकावट श्रा जायगी । मै नम्रतापुर्वक यह कहना चाहता हं कि हिन्दी की प्रगति मे यदि सरकार या कमीशन किसी प्रकार की बाधा ग्रौर एकावट भी डाले तो भी वह रुक्त वाली नही है, न उसकी प्रति में कोई बाधा ही ग्राने वाली है। केवल कुछ समय की बात है। हिन्दी मे श्रभी मध्य प्रदेश के एक केन्द्रीय कार्यालय के बारे मे हम को एक पत्र मिला था। उसमे बताया गया था कि वहां पर कट़ोलर ऐड ऋ।डिटर

जनरल के कार्यालय में सभी भी संग्रेजी में परीक्षाये देने के लिए लोगों को बाध्य किया जाता है और स्रग्नेजी के ज्ञान को स्नावण्यक ज्ञान वहा पर बताया गया है । ग्रगर कोई हिन्दी के माध्यम से वहा की परीक्षा मे बैठना चाहता है, तो उसके लिए वहा किमी प्रकार सहलियत नही दी जाती है, इसी प्रकार श्रीमन, ग्राई० ए० एम० की परीक्षाश्रों में मौखिक जो श्रौर दूसरे प्रश्नों के उत्तर होते हैं उन मे भी हिन्दी का जितना समावेग होना चाहिए था उतना समा-वेश नही हुग्रा । हम हिन्दी की व्याख्या यहां पर इस रूप मे नहीं कर रहे कि वह बहुत ग्रधिक व्यक्तियों द्वारा वोली जाने वाली भाषा है. किन्तू हम यह चाहते है कि जिन प्रान्तों मे हिन्दी कम बोली जाती है वहा पर हिन्दी को यह समझ कर कि यह वहा माइनारिटी की भाषा है, वहां उसको उन्नति करने का ग्रवसर मिलना चाहिए । वैसे भारतवर्ष मे हिन्दी के विषय में एक बान सर्वविदिन है कि उत्तर भारत में चाहे भाषा ग्रोर उसकी लिपि कोई दूसरी क्यों न हो, लेकिन हिन्दी ही मर्वाधिक समझी जाती है। ग्रभी परसों श्रीमती इन्दिरा गाधी हमारी प्रधान मत्री जी गुजरात गयी स्रौर वहां पर साबरमती योजना का जो शिलाखड स्थापित किया, नीव के ग्राधार का जो पत्थर डाला गया, उसने ऊपर हिन्दी श्रौर नीचे गृज-राती भाषा लिखी हुई थी। तो उत्तर भारत मे हिन्दी के प्रति किसी को दर्भावना नही है, यहा तक कि उर्द वोलने वाले जो व्यक्ति है, वे जानते है कि उर्द् ग्रौर हिन्दी मे कोई ग्रतर नही है। स्रतर केवल है तो उसकी लिखावट में हैं श्रौर हम हिन्दी जानने वाले यह जानते है कि हिन्दी की ग्रपेक्षा उर्दू वालों ने उसे ग्रधिक स्थान दिलाया दक्षिण में, वहा उर्दू बोलने वाले ही हिन्दी का पहंचा सके है। लेकिन लिपि का जो प्रश्न है उस मे हम समझते है कि कोई बाहरी लिपि नहीं होनी चाहिए, इसी देश की लिपि होनी चाहिए और इसलिए अगर तेलग, तमिल, कन्नड ग्राँर मलयालम की लिपि को भी ग्रपनाना चाहेगे तो भी उसमे कोई ग्रापत्ति की बात नही है। बनिमबत इस के कि हम किसी

[श्री^कतरं अति वर्मा]

बाहरी लिपि को ग्रहण करे हमें ग्रपने देश की भाषास्रों की लिपि को ग्रहण करने मे स्रापत्ति नहीं होनी चाहिए। इस दृष्टि से हमारा ऐसा ख़याल है कि उत्तर भारत की अपेक्षा दक्षिण भारत में इस दिशा में जितना अधिक प्रयास किया जाना चाहिए था उतना प्रयास नही किया गया। इस संबंध में में एक निवेदन स्रौर कर द कि हमारा शिक्षा मंत्रालय भी इस बारे मे बहत ग्रधिक उदासीन है। दक्षिण भारत रे लोगों को, जहां पर कि हिन्दी एक ग्रल्पसंध्यक लोगों की भाषा समझी जाती है, वहां पर ग्रभी तक हिन्दी मे पुस्तके, कानून ग्रीर विज्ञान की पस्तके उन लोगों को उत्तब्ध नही होती है। ग्रभा कुछ दिन पहले के ल में जब हम गाँधे तो वहां के बहुत से शिक्ष हों ने श्रीर बहुत से विद्यार्थियों ने इस बात की माग की थी कि वहां हिन्दी की पुस्तके पहंचाई जायं और हिन्दी के माध्यम से वह चाहते हैं कि बहुत कुछ जान प्राप्त करे किन्त वहां पर इस प्रकार का कोई मयोजन नहीं हमा जिसके कारण उनको हिन्दी मे शिक्षा प्राप्त करने का अवसर मिलता और इस प्रकार वह उस लाभ को उठाने के अवसर से वंचित रह गये।

श्रीमन्, जहा तक महाराष्ट्र का प्रश्न है, महारा ट्रमें लगभग, कुछ जिलों को छोड कर, सब जगह हिन्दी बोली जाती है श्रीर सब जगह हिन्दी समझी जाती है। बम्बई मरीखे बड़े नगर में आपस में हिन्दी में ही वार्तालाप होता है। लेकिन वहा पर भी हमारा शिक्षा सवालय हिन्डी की पुस्तके उपलब्ध कराने मे एक प्रकार मे कासिर रहा है। हैदराबाद में, ग्राध्न प्रदेश मे, जब कि वहा पर निजाम का राज था, तब वहा पर उसमानिया युनिवर्सिटी मे ग्रपनी देशी भाषा के माध्यम से शिक्षा होती थी, ग्रलिफ से लेकर के एम० एस० सी० की डिग्री तक की सारी की सारी जितनी पुस्तके थी, कानून की जितनी पुस्तके थी, विज्ञान की जितनी पुस्तक थी, उन पुस्तकों का माध्यम हिन्दी भाषा या उर्दू भाषा था, उर्दू और हिन्दी मे कोई अन्तर न

होने के कारण से हम उसे हिन्दी भी कह सकते हैं; लेकिन जब वह माध्यम धीरे-धीरे बदलता जा रहा है और यह दलील दी जा रही है कि सब जगह हमनो ग्रभी इस प्रकार के टेकनी शियंस या पुस्तके उपलब्ध नहीं हो सकी है और हम अनुवाद करते चले जा रहे हैं, लेक्ति इन 20 वर्षों मे अनुवादक इतरे नही मिल पारे कि विभिन्न देगे की भाषात्रों की मारा पुष्तको का अनवाद हम हिन्दी में कर सके। इत्लिये हम ममझते हैं कि इम दिशा में बहुत धीरे है स्रीर बहुत कछ स्रधिक वार्थकाने की सम्भावन होनी चहिये।

of the Commission

इसी विषय मे श्रीमन्, में निवेदन करूगा कि दक्षिण प्रान्तों के प्रदेशों में हिन्दी, ी बलासेज को चलाने वाले जो शिक्षक है उनके वेतन-मान को भी सुधारने की ग्रा-वश्यकत है, बल्कि चाहिये यह कि जो हिन्दी के शिक्षक है उनका वेतन-मान वहा पर जितने नमिल के ग्रौर तेलगु की क्लासेज के टीचर्स है उनकी स्रपेक्षा स्रधिक होना चाहिये, स्रौर उनको वहां हिन्दी की अधिक से अधिक उन्नति के लिये समान स्रवसर देना चाहिये, किन्त यह न हो वर के कही-कही पर ऐसा है कि उनको वेतन-मान कम मिलता है। मै मत्रणा न्य का ध्यान इस ग्रोर भी ग्राकर्पित करता ह श्रीर मै समझता ह कि इस विषय मे मलालय अधिक से अधिक ध्यान देगा।

श्रीहवातत्ल ग्रन्सार . डिप्टी चयरमैन साहब, मै पहले तो यह बता द् कि उर्दू के बारे में कुछ थोड़ा सा धोखा है उसे साफ कर द्नै। यह तो स्रापको माल्म है कि बगला देंग की लडाई उर्दू से शुरू हुई है। मिस्टर जिन्ना ने जब यह कहा था कि पाकिस्तान की एक ही जवान उर्द होगी, उस व त से यह लडाई शुरू हुई ग्रीर ग्रव यह है कि वम्ला देश उर्द् को मानने के लिये तैयार नही है। पजाब जो हे वह कह रहा है कि हम पजाबी लेगे सिन्ध मे सिन्धी है ग्रौर पख्तूनिस्तान मे पख्तुनी लेगवेज चल रही है । पाकिस्तान में मही मायनो मे खब कही उर्दू नही है । मै बहुत खुण हू उसके ऊपर क्योंकि पाकिस्तान की

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की जवान उर्दू थी ही नही, यह तो कुछ मिस्टर जिन्ना ने ग्रौर उनके दोस्तो ने कहा था ग्रोर कुछ ग्रौर दोस्त हमारे हिन्द्स्तान मे है, जिन्होने बहत जोर दिया था कि उर्द जो है वह पाकिस्तान की भाषा है, तो मुझे यकीन है कि स्राज उनके दिल का यह डर निकल गया होगा। पाकिस्तान की भाषा उर्द विलकूल नहीं है वहा उसकी कोई जगह नही है ग्रीर न वहां रहेगी । उसका ग्रामर है हिन्द्स्तान का, उसके बेसिक वड्मं जो है वह हिन्द्रम्तानी है यहा बनी है, यहा पनपी है, यहा तरक्की की है यहा रही है स्रोर यहा रहेगी, उसे कोई निकाल नही सकता हिन्द्स्तान से । जितने बडें राइटर पैदा हुये वह इसी जमीन से पैदा हो है, उत्तर प्रदेश से पैदा हो है, दिल्ली मे पैदा हये है स्रोर शायद श्रापको यकीन न भ्राये वणल से पैदा हुये है, गुजरात से पैदा हये है, डकन मे पैदा हये है श्रीर राजस्थान से पैदा हुये है । उर्दू हिन्दुस्तान की जवान है, यहा रही है श्रौर यहा रहेगी । लेकिन बहत ग्रफसोत की बात है कि इसको लोग समझते है कि उर्दु नाम है जिन्ना का मालुम नहीं कैसे ? किसी ने मझं बताया नहीं। क्यो डरते है स्राखिर उर्दू से ? मै उर्दू बोल रहाह कोन साहब हे जो समझ नहीं पाऐगे। मै ममझता हू, उर्द् के मुखालिफ होने तो उर्द को नही समझते । मै एक छोटा-मोटा वर्कर ह, पोलिटिकल वर्कर हिन्द्स्तान की नमाम जगहो मे जाकर तकरीरे कर चुका हु। व ही जबान बोली जो ग्रापके सामने बोल रहाह स्रोर वहा मै समझा गया। मै केसे समझ कि उर्द नहीं समझी जात है। स्रोर यही बात नहीं है, हमारे बहुत बड़े लीडर जवाहरलाल जी इमी जवान मे बोलते रहे है ग्रौर हर जगह समझे गए। तो ग्राखिर इस बात से डर क्या, खटका क्या है ? अब तो पाकिस्तान ने भी निकाल दिया, व ला देश ने साफ निका । दिया । मझे बहुत खुशी है निकाल दिया । उर्दु इन देश की जवान है स्रौर कोई वजह नहीं है बगला देश में जाने के लिए जैमे बाला देश वाला यही कहना

है कि 7 परमेन्ट वहां है जो उर्दू बोलते है वह 7 परोन्ट वह है जो यहां से गए थे। ठीक है, वहा 7 परसेन्ट बोलते है, लेकिन उर्द हिन्दुस्तान की जबान है, हर जगह उसको बोलने वाले मौजद है, वह यहा, रहेगी, तरककी करेगी। मुखालिफत बहुत हुई है, लड़ाई बहुत लड़ी गई, लेकिन ग्राज तक उर्दू भ्रपनी जगह पर नही ग्रा पायी है।

फिल्मी जवान ने क्या होता है ? ग्रापने सुना होगा गजले होती है उर्द की । गजले नहीं हो तो चलती नहीं हे फिल्मे । स्रगर फिल्मो की जबान बदल दी जाए तो नही चलती है। हर 10 माल के बाद कोशिश की जाती है, जवान बदल दीजाए, लेकिन वही चलर्तः है, उर्दू ही चलती है। इसलिए मै चक्ता ह, प्यार कीजिए उससे मोहब्बत कीजिए, ग्रपनाइए ग्रापकी ग्रपनी चीज है वह जैसे कि गा स्रापकी है जैसे कि जमना भ्रापको है, ताजमहल है, भ्रजन्ता है, एलोरा है । उर्द ने वडें-बडे थिन्वर्म पैदा किए, बडे-बडे राइटमं पैदा किए उसने तो ग्रोर तो श्रौर हिन्द्म्तान को स्राजादी दिलाई। मै कहता हु उसे ग्रपनाइए, उसे ठुकराइए नही । मै ग्रपसोस के साथ कहरा किसी स्टेट ने ग्रमी तक उसे लाफुली रिकानाइज नहीं किया। क्यों सब कहते है हमारी जवान है रहनी चाहिए और ग्रच्छी जवान है, मगर कहते है लासे हम रिकगाइज नही करते। इन्लिजिटिमेट क्यो समझ लिया गया, यह बात मेरी समझ मे नही स्राती।

में पैदा हुग्रा हू लखनऊ में, वैसे खानदान में पैदा हुग्रा है, जिसमें सारी दोस्ती की जिदगी हिन्दुग्रों के साथ वीती, किश्चन्स के साथ बीती, सारे ताल्लुकात उन्हीं के साथ रहे ग्रोर हर एक से मैं इसी जबान में बोलता रहा हू, बाते करता रहा हू । काश्मीर सयही जबान है, सरकारी जबान उर्दू है । वैसे ही हिमाचल प्रदेश में लिक लेगुएज उर्दू है । तो क्या ब्हुत बुरी बात हो जाएगी कि उत्तर प्रदेश में

श्री हयातपला ग्रनसारी

इसे रिकगनाइज कर लिया जाए, लाफ्ली ? कुछ किया जरूर जा रहा है लेकिन मै उससे पतमईन नहीं हूं। बहुत सी बाते होती रही है, बहन सी मोहब्बत दिखायी जाती रही है लेकिन क्या किया जाए, कुछ नही हुग्रा। जहा थे वही रह गए। ग्रापको मालूम नही भ्या कि जबान क्या करती है--कहां चोट पहंचाती है ? मै बताऊ, लोग कहते है मा से प्यारा शब्द कोई नहीं है। मरते वक्त मा याद ग्राती है लेकिन ग्रंग्रेज को मदर याद ग्राना है। तो क्या मा श्रीर मदर मे कोई फर्क नही है ? एक जबान में है मां, एक जवान मे है मदर । मरते वक्त यही याद श्राता है, इस तरह की चीज हो, इतनी गहरी चीज हो उसका गला काटा जाए- यह कोई छोटी बात नही है। मैइसपर बहस नही करू । स्रोर न इस उम्मीद में हू कि मुखालिफत करूं लेकिन एक अपील कर रहा हूं जो उर्द की मुखालिफत करते है उनसे । जरा दिल पर हाथ लगा कर देखो. चोट लगती है या नही ?

एक दफा मैने लिखा था कि लफ्ज एक ही होता है लेकिन दिलों में बहुत गहरी जगह होती है। यह मदर श्रौर मां की मिसाल मैंने दी । मदर की जगह इंगलिस्तान मे हो सकती है, हिन्द्स्तान में नहीं हो सकती है। वह बच्चा भी जो बन्चा मां कहता है ग्रपने तरीके पर कहता है, वह भी मां ही प्कारेगा, मदर नही पुकारेगा। लेकिन इंगलिस्तान में मदर पुकारा जाएगा । इतना गहरा श्रसोसिएशन होता है, इतनी गहरी मोहन्वत होती है। तो क्यों अत्म कर रहे हैं इतनी बड़ी दौलत को ? यही पनपी है, यहीं तरक्की की है। स्रापको मालूम नहीं है क्या कितनी बडी चीज दी है इसने ' एलोरा, भ्रजन्ता, ताजमहल बहुत बड़ी चीजे हैं तो मै यकीन दिलाता हूं कि उर्दू भी बहुत बडी चीज है। वह जमाना दूर नहीं जब हिंदूरतान फक्ष के गा कि उर्दू भी इतनी बड़ी जवान है जिस ने इतने बड़े राइटर्न, इतने वड़े पोइट हए है व लोग फन करें। जो उर्दू पर एतराज कर रहे

है। मै इस वक्त कमीशन की रिनेर्टका तजिकरा नहीं कश्ंगा क्योंकि मझे उम्मीद है उत्तर प्रदेश में, शायद वहा कुछ हो जाय । मै सिर्फ यह चाहूंगा कि वाकई ऋछ हो जाय, उम्मीदें खत्म न हो जाय बन्कि बडे श्रीर तरक्की करें। उर्द प्रकादमी की वातें नै म्नता हु। समे पहते एक उर्द्वीर्ड बनाथा, उत्तर प्रदेश में जो द्मरी गवर्नमेंट न बनाया था, वह वया हुन्ना, कहां गया यह बताना मणकित है। वह जीरो था, जीरो से चला ग्रीर जीरो ३२ टत्म हो गणा। मझे डाहै कि उर्दू भ्रकादमी खत्मान हो जाया। यह मेर श्रपील है, ऐसे शवस की अपोल है जिस्से वचपन गुजारा है के मी लड़ाई के लिए, म्राजादी की लड़ाई के लिए म्रौर उर्दू जवान मे गुजारा है, उर्दू जर्नलिस्ट रहा है, उर्दू मे लिखता रहा है कि हिन्द्स्तान को भ्राजादी मिलनी चाहिंगे, मुस्लिम लीग से लड़ाई है, त्रिटिश गवर्नभेट से लड़ा है, कम्युनलिस्ट्स से लड़ा है। उसकी म्रावाज मे इतना म्रसर होना चाहिठं कि लोग सून लें ग्रौर समझ लें। यह मै उन लोगों से ऋपील कर रहा हूं जो उर्द के मुखालिफ है कि उत्तर प्रदेश मे जड़ है उर्दू की, दिल्ली में दूसरी जड़ है उर्दू की ग्रौर हैदराबाद में तीमरी जड है उर्की, यहां उर्दे पनपे स्रौर तरक्की करे, उसे खत्म मत कीजिए, भ्रपनी जड़ मत काटिए, भ्रापको नही मालूम कितनी बड़ी वह तहजीब है। मझे याद है उर्दू की कमेटी मे जवाहरलाल जी भी थे शायद वर्ह प्रिनाइड कर मैने कहा था, मुझे वह शेर याद स्राता है, सारी वैदान्तिक फिलोसोफी है--

> ''न था कुछ तो खुदा था, कुछ न होता तो खुदा होता ।

हुबोया मुझको होने ने, न होता मैं तो वया होता।।"

इसमे एक गन्दा लक्ज है "खुदा" जो फारसी का है। इसके लिए बया बैदान्तिक फिलेश्सोफी को खत्म करोगे। मैं आपको उर्द् के 5 हजार 10 हजार शेर बता मकता हूं जिनमे ८क लक्ज

पारसी का, बाहर का ग्रा गया है---तुम मेरे पास आते हो गया जब वोई इसरा नहीं होता" । क्या लफ्ज 'गोया' के लिये पा शर ७ तम होगा, बर्धीय होगा यह कौन सी लाजिक है जो हमारे हिन्दुस्तान में चल रही है। हमने हमेरा सबक पढ़। है रनदारी का । बटे--बड़े फिलोसोफो मैदा हुए हैं, थिकस पदा हुए है। अगर एक लक्ज ताजमहल पर गलत लिख दिया गया तो क्या पूरा ताजमहल काट देगे, अगर एलोरा पर एक लक्ज ग्रा गया तो एलोरा को खत्म कर देगे, एक लफ्ज ग्रजन्ता पर ग्रा गया तो अजन्ता को बिगाइ देगे ? अजन्ता में चाइनीज तस्वीरे हे मैने ग्रपनी ग्राखों से देखी है, फारेन एलीमेट मौजूद है। कोन मी चीज फारेन नहीं है ? हम पालियामेट में बैंडे है, क्या यह फारेन नहीं है, यह लाउड-स्पीकर फारेन नहीं है, कौन सी चीज फारेन नहीं है ? ग्रगर ऐसा है तो सब फारेन चीजे खत्म कर दीजिए, रेल खत्म कीजिए, टेलीफोन खत्म की जए तार खत्म की जए हवाई जहाज खत्म की जिए, टैक खत्म की जिए मै मान लूगा लेकिन यह बहुत तकलीफदेह वात है कि "गोया" का लम्ज्रश्रा गया या "खदा" का लफ्ज ग्रा गया तो गर खत्म । मै जो लडाई लड़ रहा हू वह एटीट्य्ड को लेकर है कि उर्द यहां बाहर मे ग्रा गई।

एक वात और कहुंगा स्त्रिष्ट के वारे में।
उर्दू स्त्रिप्ट कहा में आई है ? वही से आई है
जहां से रेल आई है। उर्दू में 9 लफ्ज ऐसे है
जो कही अरबी फारसी में नहीं है "क खंग घ
ट ठ ड ढ" और जो उर्दू में है। उर्दू के 9 लफ्जों
ने अपनी आवाज खो दी है ऐन को कोई ऐन
नहीं बोलता आली को कोई आली नहीं कहता।
अरबी के 9 लफ्जों की उर्दू में आकर विलकुल
आवाज खाम हो गई है और 9 ऐसे है जो आ
गए है। लिखावट ऐसी है उर्दू की कि लिख कर
भेजों तो न फारसी वाला पढ़ सके न अरबी
वाला पढ़ सके विलकुल उसको हिन्दुस्तानिया
लिया गया है। इसके बाद भी फारेन है ?

"मेरी लाश लहद मेन रही भ्रमीर बाकी। उन्हें मरने का ही भ्रब तकन एतबार होता।

SHRI G. A. APPAN (Tamil Nadu): Mr. Deputy Chairman, Sir, we now discussing the report on the Linguistic Minorities. It is a known fact that people ay that Hindi is a natis nal language of India rightly or wrong ly. I am not here to question it Thi is not the time for me to argue abou For everybody, be he in thi country or in any other country, hi own mother tongue is the best for hin on the earth But, India being multilingual country. I am really very sorry to note that we have too many languages in the country which claim superiority of one over the other. No doubt, it cannot be questioned that for everybody his mother tongue rich or poor is valued the most by him. Every State has an irrevocable right to develop that language in that region or in any other region according to one's own capability, need, desire, worth merit and what not.

If we take the case of any language in India which deserves to be a national language, I would ask you which should be the national language this country. I think every one will agree with me that Tamil deserves the first place as the richest one and as the oldest language of our country. Which is the oldest language of this country? It is Tamil undoubtedly But Tamil and other languages have been lett behind whereas Hindi is trying to claim undue uperiority over others. Let it claim, but let it not have a discriminatory preference and superionity over the other languages unduly for long

In certain States people either for the sake of employment or for the sake of going and living with friends, relatives and others have taken to the language of that place. In Tamil Nadu we have people speaking a number of languages not only of India but from other countries also. We give them freedom. We encourage them by giving them instruction in their mother tongue, provide schools for Telugu

[Shri G. A. Appan]

people, for Malayalam people, for Hindi people, for Gujarati people and whom not. But in certain States this facility does not exist for people speaking languages other than their own.

Mr Deputy Chairman, in our country very often we speak about national integration, linguistic minorities linguistic superioty. Therefore weaker sections, the smaler groups should have at least some protection. That is why the erstwhile Chairman of the Linguistic Minorities Commission, Shrimati Margatham sekhar, has been doing a very work What I say, Mr. Deputy Chanman, is this let not one language be discriminated against the other given patronage and undue favourtism. Every language of the country should be given not only support; but equal encouragement should be given Why should any language be supported and encouraged at the cost of other and that of the national exchequer and national revenue? I feel that the Government, the Parliament and the country should impress upon certain people of India who are a little too jealous of their own language not to be too greedy and not to be aggressive, and not to exploit the people of other languages. I feel that if democracy is to be worth the name in this country, every language should have a good place throughout India in every That is why I would request you all that we should have a resolution passed here supporting the recommendations of the Linguistic Minorities Commission

I would make another request also. You know, Mr. Deputy Chairman, it was a very great mystery for me how Hindi began to claim the present place. I have been asking—why! I have even given written questions to the Secretary and to the Chairman—on what date Hindi language was taken for granted or passed to be the national language Nobody was able to give me the correct information so far. I also asked what were the number of

yes and nos when Hindi was declared to be the national language in the Constituent Assembly and in the Parliament Nobody was able to give me an answer I would request the hon. Minister in charge and the Parliamentary affairs Minister to enlighten this House on these vital issues, i.e. on what date and with what majority of pros and cons, Hindi was declared to be the national language as also the page of the report where it could be found

Now, there are 14 or 15 national languages, but some other languages are also claiming a place among them There are so many languages at the State level Let everybody try to develop his own language and let there be one language at the national level but not Hindi. In the past the Central Government was being run only with one language; perhaps it was English People say it is a foreign language But you know, to the people of the other languages, Hindi is also a foreign language. I once asked some of my friends from Bengal, some friends from Maharashtra and some friends from Mysore also to read a letter addressed to me in Hindi. I thought most people staying in the North will be able to read and write With this false notion, I asked a Bengalı friend to read the letter. He said, "I do not know." Then asked another friend from Mysore to read it He also said "No"

SHRI F H. MOHSIN: Sir, here we are not very much concerned with the controversy between Hindi and English We are concerned with the Report of hte Commission for Linguistic Minorities

SHRI G A APPAN. That is what I am now speaking on You know, what we want is that the country, the Parliament and the Government should provide some scheme whereby in every place the linguistic minorities will have the safest protection and they will have all safeguards and all encouragement. That is what I

want. But in certain places it is not there. I only urge upon the Government not to encourage any paricular language or give undue predomenace for any language like Hindi disriminating one against the other languages, but to give sufficient encouragement to languages spoken by smaller number of people. With these words, I support the recommendations contained in the Linguistic Minorities Commission Report.

SHRI CHITTA BASU (West Bengal): Sir, I take this opportunity to draw the attention of the hon Minister to the problem of linguistic minority in this great country of curs. I like to draw the attention of government and this House to language spoken by the Nepalese in our country. Nepalese is a language which is spoken by about more than a million people in this country not only in West Bengal, but in several other States also...

SHRI GOLAP BARBORA (Assam): Why not Manipuri too?

SHRI CHITTA BASU: I am pleading my own case. You can plead the case of Manipuri.

There were 14 national languages which had found place in the VIII Schedule of our Constitution. subsequently Sindhi was also included as the 15th national language of our country. Sir, I like to draw the attention of the House to the minority report given by Dr. Suniti Kumar Chatterjee, the most noted linguist of our country. He made a very important remark in the course of his dissenting note to the Official Languages Commission report wherein he said that other Indian languages ought to be added to the VIII Schedule. Rightly the Government of India amended the Constitution of our country to inculde Sindhi in the VIII Schedule of our Constitution. I think the Government of India was wise to include Sindhi into the VIII Schedule of the Constitution having regard to the observation made by the noted linguist. Dr. Suniti Kumar Chatterjee. Since that

particular lanfuage has been included in the VIII Schedule, I have no objection if other languages spoken by a considerable number of people are also included in the VIII Schedule. As a matter of fact, I stand to make out a case for Nepalese I introduced a Bill for amending the Constitution for inclusion Nepalese in the VIII Schedule. The main argument is that Nepalese is being spoken by more than one million people according to 1961 census figure. But so far as non-official figures are concerned, the number of people speaking Nepalese is much more. This is due to the fact that from Nepal a large number of people come to India and they get settled in certain parts of the country either in the Darjeeling district of West Bengal or the Tarai regions of Bihar Uttar Pradesh and in some other parts also. Therefore, the number of Nepalese speaking people is increasing day by day. As a matter of fact, there is not very much difference betwee**n** Nepalese and any other Indian language. I think the House would agree that modern Nepalese is a daughter of Nepalese script is almost Sanskrit. the same as the Devnagari script of Hindi. There is not much difference between the Hindi spoken in Bihar and the Nepalese language. Therefore, it is not a foreign language. It is very much part of Indian languages originating from the Indian stock and therefore there should not be any objection for treating Nepalese as one of the Indian languages.

Sir, here also I want to quote another Japanese authority, Chin Neki, who visited Nepal and the different parts of our country and came to this conclusion which I quote:—

"Nepali is a kind of lingua franca and widely spoken in the Himalayan and sub-Himalayan areas."

Therefore. Sir, it is a language spoken not only in the Darjeeling district of West Bengal, but also in other parts of Bihar, in other parts of Uttar Pradesh, and some other Himalayan and

[Shri Chitta Basu] sub-Himalayan States That being the case, it is an important language to-Apart from that, Sir, Nepal is a friendly country and with Nepal wc have got cultural bond of a thousand years or so and it is necessary for us to turther strengthen that bond of triendship with the people of Nepal Naturally, Sir, if the Nepali language is recognised as one of the national this country, if languages of Nepali language finds its due place in the Eighth Schedule of the Constitution of India, it will go to strengtnen further the bond of friendship with the people of Nepal itself with whom we have the bond of friendship in cultural and other spheres from time Therefore, Sir, from the ımmemoi ial political point of view also it is necessary that we should give due recognition to the Nepali language today

Sir, again I would like to tell the Government that there are a large number of Nepalese who are in our defence forces and they have sacuficed their lives in the past in defending the security of our country and they are even today as much patriotic as anybody else amongst us who would lay down then lives for the cause of freedom, integrity and secu-11ty of our country Once Vepalese people, now on the borders standing as a sentinel against any aggression by foreign countries. that their mother-tongue the language they speak in their home, is included in our Constitution, naturally, Sir they will become very much happy and they will feel that it is also their duty to see that they shed their blood for the great cause of the country's freedom and its security Therefore. Sir, not only from the point of the importance of the language, not only from the point of view of the number of people speaking the Nepali langut age, not only from the point of view of protecting the interests of linguistic minorities speaking language, but also from the point of view of having friendly relations with the people of Nepal, from the more important point of view of integrating

the Nepalese people within our body politics, and also from the point of view of getting them involved in our day-to-day life, in our political life, in our political ups and downs, it will be in the fitness of things that the Government of India should declare that our Constitution should also be amended to include the Nepali language in the Eighth Schedule of our Constitution

Sil I won't take much of your time This is the only point that I wanted to stiess upon and I hope the hon Minister will be kind enough, will be gracious enough to give an assurance with regard to the points I have made and he would himself bring forward a Bill amending the Constitution incorpolating the Nepali language therein Thank you Sir

SHRI S G SARDESAI (Maharashtia) Mi Deputy Chairman, Sir, this Report has naturally a very limited scope, and that is with regard to the administrative measures taken in respect of the protection of the rights of A lot yet relinguistic minorities mains to be done Even on the simple question of providing sufficient facilities for linguistic minorities in various parts of India—providing them teachers, providing them opportunities for studying in their own language, etc -a large number of deficiencies still continue to exist. All in all, if we take the entire question there is no doubt that there is a great amount of dissatisfaction all over the country with regard to our success-or more correctly, failure-in properly tackling the linguistic question and satisfy the linguistic minorities in the country

Looking at this question, and because this is an occasion on which certain broader remarks may also be made, I want to make one or two points. This is not a question of language only of linguistic minorities, because, in that sense of the term, every language in India is a minority.

language. We are not like the European countries where the main language is the majority language of the entire country. Even Hindi is not the majority language in this country. In that sense, it is a minority language in relation to the total population of this country.

Now, this entire question of language and the satisfaction of just rights of linguistic minorities is becoming more and more explosive. If we see the developments of the last 10 or 15 years, we had hopes at the time of achieving Independence that we would be able to solve this question in a manner that would be satisfactory to all people who speak different languages, and in a manner that would actually unify the entire country. These hopes have not been fulfilled. On the contrary, what we find is that linguistic dissatisfaction, linguistic conflicts. animosities and all these linguistic kinds of things have been growing

The Minister has just now stated that he is not concerned with Hindi and non-Hindi controversy. It would not be proper to say that it is not related to this question. In fact, what I want to say 15 that one of the very serious defects of the Report of this nature is precisely this that it isolates certain aspects of the question and takes a certain minor aspect of the entire broader problem and tries to deal with it. It just cannot be dealt with in this fashion because everyday we are finding that a particular aspect is vitally connected with other broader aspects which we just cannot isolate. Take the question of replacing English by Hindi as a national link language all over India How are they going to settle this question? It just cannot be separated from other aspects What has happened? What has happened is this. We had really hoped that all the people would accept Hindi as the language of common intercourse and in this fashion our linguistic unity would be developed. But something different has happened. points of doubts have arisen in a large number of the States in India, particularly in the States of South India. So these questions are there What I want to say is that it goes beyond the scope of thi, Report I am conscious of the scope of the Report. I think I can be excused if I make certain remarks which are broader than the limited scope of the Report. are these. More and more, with every passing year two years, three years, we are finding that so many demands are being put forward from the point of view of language. We are also finding that side by side more and more economic demands are also coming forward from everywhere. Take the simple question of the industrial and economic development of the various States. In what form is this question coming up from all over India today? You will find that in linguistic States these is the demand with regard to the location of piglects, with regard to the distribution of river waters, and so many kinds of problems of economic development coming up, and they are put forward as the demand of a people speaking a particular language. Now, very recently, some of my friends in Assam met me and said that the slogans in Asam were "Assam for Assamese" 'Jobs in Assam for the sons of the soil". These things have been coming up from everywhere. In the south, particularly in Tamil Nadu, an entire State movement developed on the question of language on the ground that there was lack of equality between language and language, that Tamil was not given an equal status. Side by side economic problems also came up. Some other thing, which in mv State I find most alarming, is the question with regard to employment in industries These questions are also being put forward on the basis of language, and the question put forward is that the people speaking a particular language, particularly the people speaking that language in a particular locality, that they must have a preference they must have a priority, they must get the jobs these things are coming up. What is my point? I do not want to take the time of the House. My simple point Shir S. G Sardesai]

is this that we have definitely reached a stage in our post-independence developments when the problem of language can go longer be solved unless we see its vital connection with the problem of the struggle for economic equality Otherwise, these these conflicts cannot be resolved The entire question is that the two things must be treated together They ought to be treated as equal. But there is no equality in economic development. At the root of the problem of solving unemployment is the question of industrial development, and at the root of that question is the question fighting monopoly capital by democratising our economy and thus carrying the country forward to socialism It that is not done, then all sorts of fissipatous demands, all kinds of disruptive demands do come forward that only the people speaking a particular language, that they should be employed, they should have educational facilines they should have this, that and so on. That is why my point is that, while we should surely go into these limited aspects—we should; there is nothing to prevent us from solving the immediate problems as they come up day by day, these things have come up-if we went on that way indefinitely, we are not going to be able to solve the problem The problem will become more and more serious, more and more insurmountable as time passes by

There is another question which, particularly in Indian conditions, assumes very great importance and that is that in certain aspects the question of language is also given a religious twist, a communal twist. Now take the whole question of Hindi and Urdu. Sometimes I find that even in official circles that kind of approach is there, but much more so among the common people

In the nichner in which the question of Hindi is put against Urdu, whole question of Urdu is given a communal twist though Urdu is not

only the language of a Muslim minority. Even patent, glaring facts of life are denied For instance, not all Muslims in India speak Urdu There are big chunks among Muslims down South who do not speak Urdu at all. And now, in East Bengal, where the Bangla Desh movement is going on. the Muslims there do not want Urdu and they want Bengali. So, this entire demand for the development of Urdu, for encouraging it, for giving it government aid, is for equality into only in law but in practice also question is not a Muslim question. Besides, in India, we have a good section of people who are not Muslims and yet whose mother tongue is Urdu. Yet, all these kinds of diversions, all kinds of distortions, all kinds of questions connected with language are coming up, and every day they are becoming more and more serious My simple point is this that apart from the very limited nature of the discussion I would very much like that this House once puts the entire question in a proper discussion

How to bring about national integration on the question of language in this country? Language has become a vital aspect on the question of national integration. There are all these things. Education—in which language? Minority rights, equality of languages All these kinds of things face us and this, according to me, has become extremely urgent Otherwise, every year, every two years, every three years all kinds of problems come, up and ultimately when they are taken up they relate to language linguistic conflict is there. These are my main considerations. This is the immediate aspect of it

With regard to certain minor aspects I can say from my own experience. In a city like Bombay I know for a fact that, if you take the question of of linguistic minorities, the question of language has become a very difficult one. It is a fact that they are not provided with a sufficient number of Of course, you should be teachers proud, happy and glad that here is a

SHRI KRISHAN KANT: The hon. Deputy Minister has clarified that only seven Reports have been discussed. So, five Reports have not been discussed.

SHRI F. H. MOHSIN: Only three.

SHRI KRISHAN KANT: It would have been better if you had brought all those Reports here for discussion because the Commission must have made other recommendations in them.

Mr. Vice-Chairman, Sir, you are a studious man and you may have studied all the Reports which, of course, is drudgery. But only this Report has come here. The then Chairman of the Commission also is here now with us as a member of this House.

But I do not know what shall be discussed about this Report. We would like to know from the Government as to what action has been taken on the various recommendations, on the various remarks made in this Report about the various States, regions and linguistic minorities because we will be discussing the Report here, and it is very long. It would have been better if they came forward with a report of the actual implementation of the recommendations of the Commission. Otherwise it will be just academic.

شوی ایم - اسعد مدنی: کل تک تو هم لوگوں کو ملی بھی نہیں تھی -

†[श्री एम० ग्रसग्नद मदनोः कल तक तो हम नोंगों को मिली भी नहीं थी।

SHRI KRISHAN KANT: So, we do not know whether the Government is really serious about the question of linguistic minorities or not because, three Reports, according to the Deputy Minister himself, have not been discussed. And what action has been taken on the basis of the recommendations of those Reports, we do not know. Perhaps they think that whatever is discussed in the Lok Sabha and Rajya Sabha will be implemented by the State Governments. May I

city in India in which people from all regions who speak different languages stay-nothing wrong about it; it is very good and right. But, meanwhile, the fact remains that in the matter of education so many minority languages in Bombay do not get sufficient opportunities. There are several schools and teachers but the languages are not taught, and more so in secondary education and higher education. When you go to the universities these problems become more and more difficult I am not going into all those details. What I am saying is, these problems are there; and I do not want to blame the Government alone. It is not just a question of administration. It is a question which should be viewed from the political point of view, from its deeper economic point of view and all political parties should consider and work out policies so that we could solve these problems in the course of the next ten years-it is not something which is going to be solved within the next three, four or five years. Otherwise these problems are not going to be solved. We discuss these Reports here. Still the complaints keep on coming. We just talk of something having been done or not having been done. But ultimately we do not seem to be making much headway. On the contrary, the problems become more and more serious. hope the Government will take all these things into consideration and have proper policies worked out on the basis of what I have suggested here. Thank you.

[THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) in the Chair]

SHRI KRISHAN KANT (Haryana): Mr. Vice-Chairman, Sir, I am glad that, after all, the Government has woke up and brought forward this Report for discussion. This Report is the 11th Report and I do not know whether earlier Reports for the last five years have ever been discussed.

SHRI F. H. MOHSIN: Seven were discussed.

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[Shii Krishan Kant]

know from the Government of India what their mechanism is to implement the various points mentioned by the Commissioner for Linguistic Minorities and how they are going to be implemented? It would not serve the purpose to say that the office did something or will do something on the recommendations of the Commission

If the Linguis ic Minorities Com mission had been effective, these border troubles like those between Maharashtra and Mysore or between Kerala and Mysore would not have been there. The hon Deputy Minister himself belongs to Mysore If real effect had been given to the recommendations, such a situation would not have arisen We in this country try to look at people in the various States—the minorities, for example Marathıspeaking people living in Mysore or Kannada-speaking people living in Maharashtra oi Maiathi-speaking people living in Madhya Pradesh—just as Indians living in East Africa are being looked at by Indian people here And we ask questions here but nothing is done, nothing happens whole purpose of creating the post of a Commissioner for Linguistic Minorities was that this country of any State should not be considered as a closed Life cannot be enclosed in a crucible It cannot be enclosed in a State or a country What 15 needed is that the people should be free to speak in any language, work an'ywhere they like and the language is only a modus operand: The idea is that there should be growth of man growth of a human being and this growth takes place through a langu-Any person living anywhere, age speaking any language must have facility of growth in reading, writing and thinking it may be in any language he likes The whole purpose of creating the post of a Commissioner for Linguistic Minorities was to create an atmosphere in the country where people could work and think in any way they liked As Mahatma Gandhi said, he would like his house to be

for Linguistic Minorities open from all sides with doors and windows open for to wind to come but with his feet firm on the ground. The idea is that people in this country could be in a position to look into the literature into the thinking of all the States

Mr Vice-Chairman, Sii, in this connection I would like to refer, with your permission, to one point which has not been mentioned by anybody and it has been ourlooked for a number of years It was in 1946 or 1947, after Gandhiji was released from jail, talking among friends he said if God gave him more years to live, he would have liked to do one thing and that was to strive for a common script for all the languages being spoken India He was in favour of Devanagari script and he himself had said that he knew after his death nobody would be able to do it. This was because we did not want other scripts to Neither Gandhiji nor I want that other scripts should not flourish but an additional script Devanagari should also flourish that is what I want Generally the people from South India have a grouse that we do not know their literature, their contributions to the knowledge of literature etc Madras city on the beach you see various statues of saints and literary people When I went there I saw everything was written in Tamil only I could not follow that script, it was not in English even If it were written in Devanagari script at least I could have read it, noted down and asked for the translation of inscrip-Therefore if a country has a common script it will bring people nearer it will bring languages nearer, that would enthuse people to learn other languages So, Mr Vice-Chairman I do not know whether the Government even at this stage can think of having an additional script for all the languages What is happening in Pakistan? As my friend, Mr Sardesai, not the said, Urdu is language of Muslims, it is the language of India, it developed in India it originated in India people Urdu. and like even Hindi-knowing people like

to know that language. But what is happening in Pakistan? In the Punjab of Pakistan, even Faiz Ahmed Ibrahim said: would like to have Punjabi, maybe it is written in Persian script question is not about the script but the language of the people Language has to grow. We want all the languages to grow but along with if we have a common additional script. that will bring about the unity of In-Sardesai referred to the dia Shri growth of national integration. Sir, you must be knowing that a number of Urdu books, Urdu stories, Urdu novels are available in Devanagari and I do not know whether the sale those books would be much more than the books written in Urdu script itself. After, partition, fortunately I know how Urdu language was absorbing Hindi words and Hindi was absorbing Urdu words It is my wish that all languages must flourish.

Mr Vice-Chairman, Sir, I think it is time that the Government of India considered this question and did something to bring in some literarv people and thinkers from different languages and put them together and tried to evolve this idea of additional script wherever possible to start with. I do not want the elimination of the present scripts of the different languages Let them have them; they should also flower but Devnagari might be accepted as an additional script. I do not know) whether Mr. Mohsin has got the freedom to say something about this but I think it would be better if he could discuss this with the Prime Minister and come forward with some method of bringing the people together, bringig the languages together. Acharya Vinoba have said that Davnagri By this the is a scientific script various Indian languages can be understood and people can follow them. Mr Vice-Chairman in this connection I would not like to say much more.

About this Report I would like refer to what has been stated in the -last paragraph.

"The desire of the linguistic minorities to preserve their mothertongue and the pass it on to their children can be well appreciated but at the same time they should recognise the necessity of a sound grasp of regional language. linguistic minorities can at no time isolate themselves from the mainstream of educational developments. Whatever may be the minor differences or adjustment, they must not militate against the sense of oneness of our great country. Unity means strength and progress."

I think this last paragraph is very important. The liguistic minorities may have certain difficulties; they have to As you know learn other languages the three-language formula was adopted by the Chief Minister's Conferennce but it has not been given effect to Nobody is serious about it because there is politics. They want to have cheap popularity and they create certain feelings among the people. Take the question of Urdu; here the question of sentiment comes in. Urdu is an Indian language and everything must be done to develop it. Urdu must be given all facilities as are being given to other languages. I think it is You go an all-India language. Bombay, people can understand Urdu; you go to Madhya Pradesh people can understand Urdu.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS

संसदीय कार्य विभाग में राज्य मंत्री

It is the offi-SHRI OM MEHTA' cial language of Kashmir.

SHRI KRISHAN KANT: I want it as the official language of the whole of the country along with the other languages

Now I want to make three points. One State should not try to patronise the minorities living in another State. The Maharashtraians in Maharashtra Marathis should not patronise the other living in Mysore or

[Shri Krishan Kant]

Mysore Government must not patronise the Kannada people living in Maharashtra It is the duty of the Government of those areas to see that full facilities are given to their linguistic minorities for study, for research and for higher education in that language. All the facilities should be given. Applications must be accepted in that language and replies be given. In this connection I would like to state here the special problem of Punjab. There an agitation been going on that Hindi should be an additional language along with Pun-Even the Supreme Court has decided that it can be done but I do not know why the Government of Punjab has not done it till now. I would plead with the Government of India that they must see that Hindi is made an additional language along Punjabi so that any person can write an application in either the two languages and receive a reply to it. It is

rather funny; you go to Punjab and

English and Punjabi but not in Hindi.

This is the kind of approach and be-

aroused of and on. I hope the Gov-

ernment of India will take a decision

that Hindi wil be there along with

you find all the mile stones are

cause of that a certain emotion

Punjabi in Punjab.

Another point I would like to make here is this. When the different linguistic States advertise their posts they must not say that knowledge of language of there State is compulsory. A person who is to be appointed need not know the language of the State, but once he joins Government service he can be given a year or two in which to learn the language of the Otherwise, how an IAS officer Pun'jab could go and work in Tamil Nadu or how an officer from Tamil Nadu could go and work in UP? If they do not know the language already. The they can learn the language. whole idea is that for running the administration there should be efficient and capable persons. They must recruited on the basis of their capability and the particular language can be learnt later on by them. I would not like to speak more, but I only want to appeal to the Government. take these reports more seriously and let us know what the Government is going to do. In India all the languages can flourish like flowers. In a family you do not curb one child or another. The mother treats every child equally. In the same manner in India all lanuages must flower. The feeling of imprisonment and closed circles must stop. That is the only way in which we can have one integrated nation. For that my suggestion is this. It is not my suggestion, but the idea which Gandhiii had was that there should be one common script in addition to the scripts of the different languages. This must be examined by a committee of experts, of linguists from different States, so that it would help in the elimination of tension. We can bring the people nearer to one another having one script. Vinobaji's book "Gita Pravachan" has been brought out in Tamil, in Marathi in the Deva-Many people study it. nagari script. This idea is good and this would help in bringing Indians nearer to other and it is a step towards national intergration.

SHRI F. H. MOHSIN: Mr. Vice-Chairman, Sir, I am extremely thankful to the Members who have taken part in the debate. They have given very useful suggestions. At the same time, I wish to make clear the limita, tions of the Central Government getting the recommendations of the Commissioner for Linguistic Minorities Members are implemented aware that Education is a State sub-Under a provision in the Consiect. titution the Commissioner for Linguistic Minorities has been appointed and certain safeguards are given under the Constitution. The only provision under which effective implementation achieved is article 350A, could be which reads'--

"It shall be the endeavour of every State and of every local au-

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thority within the State to provide adequate facilities for instruction in the mothertongue at the stage of education to children belonging to linguistic minority groups: and the President may issue directions to any State as he considers necessary or proper for securing the provision of such facilities"

For providing adequate facilities for instructions in the mother-tongue at the primary stage of education the President can certainly issue directions to the State Government. We cannot do it in other matters as to compel a State Government to do certain acts or not to do certain acts. Our method persuasive to see that the State Governments are convinced of the necessity of protecting the linguistic minorities in their respective States. Commissioner for Linguistic Minorities is only a functionary under the Constitution. He has no executive powers as has been made out.

SHRI KRISHAN KANT: Data collection.

SHRI F. H. MOHSIN: Yes. He has to do certain other functions àlso. After submitting the report to President, he has to see that the recommendations or the decisions taken by the State Education Ministers the Chief Ministers at various times are implemented by the State Governments. Unless the State Governments cooperate in this stupendous task of seeing that the grievances of the linguistic minorities are met, difficulties are bound to arise. So in this connection I am happy to state that the Home Ministry has been doing a lot in persuading the State Governments to implement those decisions and to continue the facilities that have been provided for the linguistic minorities as before. I must also mention the sincere efforts of the Prime Minister in this regard to see that the linguistic minorities are done justice and fair play in every State. With the formation of the linguistic States the problems of the linguistic minorities have also increased. No State in India is unilateral.

In every State there are the linguistic minorities, and Punjab and Haryana are not any exceptions. In every State, though there is a regional language which is considered to be the official language of that State, there are quite a large number of linguistic minorities there and it is the duty of the respective State Governments to protect their interests also and provide for their education. And the Commissioner for Linguistic Minorities been doing the job properly not only by reporting to the President the grievances of the minorities but also by following up these complaints and seeing to it that they are redressed by the State Governments.

Sir, Mr. Krishan Kant—he is not here at present—was very eager discuss the other Reports also. If he were present at the initial stage, would not have asked this question. Anyway, it is true that the Commissioner's Reports, Nos. 8, 9 and 10 were not discussed in this House. But the same items are in the Eleventh Report as well. And it was found that if we discussed the Eleventh Report it would suffice because the the same grievances are there, the same points are covered, in the Eleventh Report also. So, nothing much is lost by not discussing those three Reports because all those are contained in this Report.

He made another point about the necessity of a link language, Hindi in the Devanagari script being accepted throughout the country. this matter was considered at a meeting of the Chief Ministers held August 1961 and a consensus was reached-

"The meeting was of opinion that a common script for all the Indian languages is not only desirable but would be a powerful link between the different languages of India and therefore a great help in bringing about integration. Such a common script in India in the existing circumstances can only be Devanagari. While it may be difficult to adopt a common script in the near future.

[Shri F. H. Mohsin]

this object should be kept in mind and worked for."

Already a decision has ben taken there as long back as 1961. And it is for the State Governments to see that that decision is implemented. I know—just as the fanaticism for language is there, there is the fanaticism also for the script. Every language wants—to retain its own script. I do not think my Bengalee friends like Mr. Chitta Basu and others will be ready to drop the Bengali script and take to Devanagari.

SHRI KRISHAN KANT: I have never said, drop the Bengali script. I only wanted an additional script. I do not want to eliminate any script.

SHRI F. H. MOHSIN: That is a very good suggestion and I only hope that the people who follow the different languages of the States and have different scripts would take Devanagari also as the common script so as to maintain national integration. Sir, in the same meeting other important decisions were also taken. growth of the regional languages in India and their progressive use education makes it essential to develop rapidly an all-India language for inter-State communication, a purpose which has thus far been served English. Although English continues . as a medium for some time to come, it is clear that urgent steps should be taken to promote Hindi so achieve that purpose as early as possible, otherwise there is a danger of not having adequate connecting link as far as language is concerned between the different States. Even this decision has been taken.

Sir, we cannot forget that English solve slowly going out of India. Whether e may like it or not certainly there ill be a time when English language will have to go out of India. Even in a State like Tamil Nadu people use their own language, Tamil, in preference to English though they have too much love for English. In other Southern States, Sir, I might say that a

keen desire to learn Hindi is slowly spreading and I do hope that a time may come when the entire country will accept Hindi as the link language because that could be the only link language throughout India.

of the Commission

for Linguistic Minorities

Sir, when Mr. T. N. Singh spoke about the preservation of tribal languages and their dialects he did no want that the dialect should have script also. He did not want to encourage them to become languages. But anyway, the desire of the tribal people will have to be kept in mind. The tribals in Madhya Pradesh elsewhere have been pressing for retention of their own language some of them are adopting the script of the regional language, the But the difficulty language. where we have to educate them in their languages. Firstly, the question of script comes and thereafter comes the question of students who want to learn in those languages. And if the students are available, we have train the teachers. Where are the training colleges to do so for training these teachers to man these schools? Who would be teaching these languages? 'So this a very stupendous task. However, efforts are going on to see that these languages also are preserved and protected.

He also made another point of nationalisation of text-books. He criticised the Government that the Government is not considering the tionalisation of textbooks though they are thinking of nationalisation in other spheres. Sir, he may not be aware that the Government taken a decision for the nationalisation of text-books. The Union ernment have already written to the State Governments for implementation of the decision about nationalisation of the text-books. There have been instances where the State Governments have taken steps in direction and many text-books have already been produced by the Governments themselves. This is long way in the nationalisation of text-books. The Government have taken upon itself the duty and

burden of printing the text-books themselves. As such publishing agencies have been already established in Bihar, Madhya Pradesh and Delhi.

Mr. Chitta Basu has vehemently urged for the recognition of the Nepali language. Sir, though Nepali language is not included in the Eighth Schedule of the Constitution, it is recognised language. It is the second official language in West Bengal. is used in three hill Divisions of the Darjeeling District. Non-inclusion any language in the Eighth Schedule does not come in the way of its development. So the Government is taking all steps to develop this lan-The list of languages guage also, given in the Eighth Schedule is not the complete list of all the languages. For the information of the House I may state that India has got as many as 1,549 langauges, (Schedule VIII languages have, over dialects only.) So, this is a vast country with a very big number of languages and this brings in many difficulties. And our duty is to protect all these languages also. So, one can understand the huge task that the Gvernment is faced with.

Sir, much has been said about the Urdu language. Certainly I agree that Urdu is no of the important minority languages in India It has a special feature of its own. It is being spoken by a large number ofpeople in India, though it is not regional language except in Kashmir. In Kashmir, along with the Kashmiri language it is an official language, no doubt, but in all other States it is a minority language. But due to its vastness of literature and the people who are spread out throughout length and breadth of the country, it has got a special significance. is a misnomer to call it the Muslims' language as some people term it. may tell you that though I am Muslim, I do not know how to read But there are so many write Urdu. people who are not Muslims who know Urdu and Urdu alone, I

when I was a member an instance member of the Mysore Legislative Assembly. Naturally I used to receive some representations in Urdu language also. It was a difficult task for me; every time I had to go somebody to get it read. In the same Assembly there was another member who was a Hindu; he came from the majority community, from the Lingayat community. I may even mention his name-Shanker Shetty Patil from Gulbarga. He did not know any other language except Urdu. So when received letters in Kannada, he used to bring those letters to me to read, and in turn I used to take the Urdu letters to him to be read me. So, I only want to show that Urdu is not the language of any particular community. Urdu is essentiall_v an Indian language, born and spread in India. There are writers of eminence coming from the Hindu community, I think Mr. Krishan Chand is a well known writer. Firaq Gorakhpuri, a well known poet, is also a Hindu Anand Narain Mulla, Pandit Sunderlal, I have heard of so many names, though I am not myself a student of Urdu. Munshi Premchand is also there. So, for the development of the Urdu language and literature everybody has contributed, every Indian has contributed. Nobody can say that it is a language of a foreign country. It may be that the script is Arabic or Persian or that some words have crept in But as Mr. Ansari has pointed out, there is difference in the script also. He has said that Urdu has got its own script. I am not authority on that. Anyway it is an Indian language and it has to be pro-Sir, the Government is also tected. very eager to see that Urdu is given a proper place. Urdu is a recognised included in the language Eighth Schedule of the Constitution. It is the State language in Jammu and Kashmir, and it is recognised as the second official language in the Telengana region of Andhra Pradesh. As regards the Urdu language and the development of the Urdu language, a press note was issued by the Ministry

of the Commission

for Linguistic Minorities

[Shri F. H. Mohsin] Home Affairs. Because many Members have spoken on this language, I would like to read out the press note for their information.

"Urdu and Hindi are very closely allied and may be considered basically the same language. But it is true that Urdu has certain distinctive features apart from script in which it is usually written and differs not only in literary style but to some extent in its vocabulary from Hindi."

Urdu has grown up in India as a variation of Hindi, being influenced by various cultural currents that came to India from other countries. it is essentially a language of country, and its homeland is India. The Constitution has recognised this basic fact by including Urdu among the national languages mentioned in the Eighth Schedule of the Constitu-Thus Urdu is officially constitutionally recognised as one of our national languages, and the various provisions that apply to these languages, apply to Urdu also.

While Urdu is spoken by and is considered as their mother tongue by a very considerable number of persons in India, more especially in North India, it is not a language used by the majority of people in any State in India or in any large region within a In the State of Jammu and Kashmir, it is recognised as one of the State languages, the principal one being Kashmiri. In the Telengana area of Andhra Pradesh, it has been recognised as an additional language for that region, although the principal language of the State is In Northern India, more especially in Delhi, Punjab, Pradesh and Bihar, the use of the Urdu language has been widespread, though it is confined to a minority chiefly living in towns. In the past, the principal cultural centres of the Urdu language have been Delhi and Lucknow

As a language of India which has literary distinction and vitality should be encouraged, in addition other reasons, from the literary point of view. In regard to facilities instruction and examination, the Provincial Education Ministers' Conference has laid down certain rules for its use, with which government are in full agreement.

In areas and regions where the Urdu language is prevalent, the following facilities should be especially provided This has been issued to all the State Governments. The facilities are as follows:-

- 1. Facilities should be provided for instruction and examination in the Urdu language at the primary stage to all children whose mothertongue is declared by the parent or guardian to be Urdu.
- 2. Arrangements should be made for the training of teachers and for providing suitable text books Urdu.
- 3. Facilities for instruction Urdu should also be provided in the secondary stage of education.
- 4. Documents in Urdu should be accepted by all courts and offices without the necessity of translation or transliteration in any other language or script, and petitions and representations in Urdu should also be accepted.
- 5. Important laws, rules and regulations and notifications should be issued in the Urdu language also in areas where this language prevalent and which may be specified for this purpose.

These are the specific instructions issued through a Press Note and sent to all the State governments for implementation. This Ministry has lagged behind in making efforts see that all these facilities are given to the linguistic minorities.

Some Members have pointed about recruitment. At the time of recruitment language is not a bar and to this effect instructions have been issued to all the State governments. If a candidate does not know a particular language, that should not be a bar. He will be recruited; but later he is required to pass in some proficiency examination in the State language.

These are in brief some of the steps taken by the government to safeguard the interests of the linguistic minori-As and when necessary govties. ernment will not lag behind in going to the protection of the linguistic minorities. Of course, I must point out that all the State governments have not come up to our expectations. But I can very well say that there is encouraging response from them including U.P., Bihar, Punjab and Haryana, etc. It is true that a controversy is going on between Puniab and Haryana as regards the facilities to granted to the linguistic minorities in their respective States. I hope that the controversy will be over soon. While saying this, I cannot refrain from making a statement that there are linguistic minorities in every State and it is the duty of the States to protect their interests. But one cannot forget the idea of national integration. A feeling of oneness is essential for every Indian. For their own sake, it is better that they should learn the State and regional languages so that no hurdles or difficulties can arise in developing their way of life. At the same time, Sir, they should also learn the national language which can only be the link language which only can bring the integration of the country.

I hope, Sir, that my reply suffice to the hon. Members who have raised various points. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA): Now, we move on to the next item.

SHRI P. C. MITRA (Bihar): Can I ask one question?

THE VICE-CHAIRMAN (SHRI RAJENDRA PRATAP SINHA) Please.

THE COMPTROLLER AND TOR-GENERAL'S (DUTIES, POW-ERS AND CONDITIONS OF SER-VICE) BILL, 1971

MINISTER THE OF FINANCE वित्त मंत्रीः

(SHRI Y. B. CHAVAN): Sir, I beg to move:-

"That the Bill to determine the conditions of service of the Comtroller and Auditor-General of India and to prescribe his duties powers and for matters connected there with or incidental thereto, as passed by the Lok Sabha, be taken into consideration.'

Sir, the Comptroller and Auditor-General is a high dignitary to whom an important role and position have been assigned in our Constitution. Insofar as the financial matters are concerned, apart from compiling the accounts, he also audits the accounts to see whether the expenditure is in conformity with the appropriations obtained from Parliament. There are special provisions in the Constitution to ensure the necessary independence for him to discharge his responsibiliimportant role of the This Comptroller and Auditor-General has been kept in view while drafting the legislation to prescribe the duties and powers and to determine the conditions of service of the Comptroller and Auditor-General. A Bill on this subject was introduced in the Fourth Lok Sabha and was referred to a Joint Committee of Parliament. The Joint Committee which considered the Bill in sufficient detail, while being in general agreement with the provi-